No.RJ-1/Regular/422/2022

N O T I C E

IN CONTINUATION OF Notice No. RJ-1/Regular/411/2022, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that, the Single Bench presided over by the **Hon'ble Shri. Justice Riyaz I. Chagla** has issued the following directions :

In addition to earlier notice / directions issued by His Lordship, it is notified that **Writ Petitions and Civil Revision Applications under Rent Act of Even years** will be heard on **Wednesday** and **Fridays**.

Dated this the 25th day of November 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.